

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO.134 OF 2019IN**  
**DFR NO.10 OF 2019**

**Dated : 16<sup>th</sup> July, 2019**

**In the matter of:**

Himachal Pradesh Power Transmission Corporation Ltd. ...      **Appellant(s)**

**Vs.**

Central Electricity Regulatory Commission & Ors.      ...      **Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **18.09.2019.**

**PS/Court Master**

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